

(VIDHI AUR NYAYA MANTRI) be pleased to state :

(a) whether Government have any proposal for setting up a Delimitation Commission for delimiting the Assembly Constituencies of Tripura afresh for increasing the number of seats ;

(b) whether Government of Tripura has moved for such a fresh delimitation ; and

(c) if so, the steps being taken in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (VIDHI AUR NYAYA MANTRALAYA MEN RAJYA MANTRI) (SHRI NITIRAJ SINGH CHAUDHARY) : (a) and (b). No, Sir.

(c) Does not arise.

Judicial Commissioners Court for Tripura

281. SHRI DASARATHA DEB : Will the MINISTER OF LAW AND JUSTICE (VIDHI AUR NYAYA MANTRI) be pleased to state :

(a) whether Tripura Government have moved for setting up of a separate Judicial Commissioners Court for Tripura ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (VIDHI AUR NYAYA MANTRALAYA MEN RAJYA MANTRI) (SHRI NITIRAJ SINGH CHAUDHARY) : (a) A proposal was received from Tripura Administration in July 1969 for the appointment of a separate Judicial Commissioner for Tripura.

(b) The volume of work arising in Tripura did not justify the appointment of a separate Judicial Commissioner for Tripura. However, for the disposal of arrears in Tripura, an Additional Judicial Commissioner has been appointed with effect from 25th September, 1970.

Setting of Paper Mill in Orissa

282. SHRI S. C. SAMANTA : Will the MINISTER OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) whether Orissa will have a paper Mill in the private sector to be located near Jeypore in Koraput District ;

(b) if so, whether a letter of intent for its establishment with Rs. 30 crores has been issued by the Central Government ; and

(c) its manufacturing capacity ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN RAJYA MANTRI) (SHRI GHANSHYAM OZA) : (a) to (c). Yes, Sir. A letter of intent has been granted to a private firm for the establishment of a new undertaking in Koraput District of Orissa for the manufacture of 60,000 tonnes per annum each of pulp and paper. In their application, the party have indicated that their investment in fixed assets will be of the order of Rs. 25.8 crores.

Setting of Paper Mills during Fourth Plan

283. SHRI S. C. SAMANTA :
SHRIMATI JYOTSNA CHANDA :

Will the MINISTER OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) whether any paper mills are going to be set up during the Fourth Five Year Plan ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN RAJYA MANTRI) (SHRI GHANSHYAM OZA) : (a) Yes, Sir